

fic over an adequate length; and

- vii) roads which will enable sizeable reduction in travel distance and achievement of substantial economy thereby.

(b) Presumably, the Hon'ble member is having in mind the five State Roads declared as National Highways in February, 1989. Out of these, four roads were identified by the National Transport Policy Committee for declaration as National Highways.

(c) and (d). National Transport Policy Committee recommended three State Roads which serve Gujarat State for declaration as National Highways. One of these roads namely Beawar-Sirohi-Radhanpur Road, part of which falls in Gujarat State, has already been declared as National Highway. Other two roads identified by National Transport Policy Committee for this State could not be included in National Highway grid because of constraints of resources and other priority considerations.

Scheme for Providing Employment to Youths in Punjab

6688. SHRI KIRPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have prepared special schemes for providing employment to the youths in Punjab with a view to eliminating terrorism;

(b) if so, the details of the schemes prepared during the last three years;

(c) the number of educated youths who were given employment during the period; and

(d) the number of those who applied but could not get employment under these

schemes and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). According to information available, the Government of Punjab have drawn up a scheme which would provide employment to youth in the age group of 15 to 20 years from the border belt of 16 Kms. in the border district of Gurdaspur, Ferozepur and Amritsar. The selected persons would be paid ration money and pocket allowances and kept in camps and given training. Efforts would be made to absorb them in the police, Home-guards or other Government jobs subsequently or provided with assistance to set up their own small units.

(c) and (d). Information in this regard is being collected.

[*Translation*]

Enhancement of Compensation Given to Families of Road Accident Victims

6689. SHRI BALESHWAR YADAV: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government are considering to enhance the amount of compensation given to the families of persons killed and injured in road accidents;

(b) if so, the time by which it is likely to be enhanced and the extent of enhancement; and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKISHNAN): (a) No. Sir.

(b) and (c). Do not arise.